

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

13.

C.P.(IB)/219(MB)/2023

CORAM:

MS. ANU JAGMOHAN SINGH
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.11.2023**

NAME OF THE PARTIES:

Satra Properties India Limited
Through Ms. Vaishali Arun Patrikar
Vs
Cineline Exports Private Limited

SECTION: 7 OF INSOLVENCY AND BANKRUPTCY CODE, 2016.

ORDER

1. Mr. Pulkit Sharma a/w Deep Dighe i/b Amit Tungare, Ld. Counsel for the Financial Creditor present. Suyesha Kakarla i/b Apex Law Partners, Ld. Counsel for the Corporate Debtor present.
2. Heard. Perused the records. Reserved for Orders.
3. Both sides are allowed to submit brief written submissions not more than two pages, within two days.

Sd/-
ANU JAGMOHAN SINGH
Member (Technical)

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)